

I.A.S. personnel for implementation of Fourth Plan

*1247. Shri Liladhar Kotoki: Will the Minister of Home Affairs be pleased to state:

(a) the number of vacancies in the I.A.S. and the number of additional posts of I.A.S. required to implement the Fourth Five Year Plan;

(b) whether any consideration has been given to the proposal to fill up the vacancies by special recruitment;

(c) whether Government have been considering measures to increase the quota of promotion to the State Civil Service Officer, and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There are at present 301 vacancies for direct recruits in I.A.S. cadres of the various States including the number of additional posts required in connection with the implementation of the Fourth Five Year Plan.

(b) No, Sir

(c) No, Sir.

(d) The existing gap of 301 in the cadre strength of 2365, in the direct recruitment quota, can be made up by the annual competitive examinations

In the interest of maintaining the all-India character and qualitative standards of the Service, it has not been considered advisable to increase the promotion quota.

Insuit to National Flag in Minicoy Islands

*1248. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that a seaman in the Minicoy Islands spat at the Indian National Flag on the 14th August, 1966 on the eve of India's Independence Day;

(b) the name and nationality of the seaman;

(c) the action taken by Government in this regard, and

(d) the steps proposed to be taken by Government to avoid such incidents in future?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No such incident has come to the notice of the Government.

(b) to (d). Do not arise

Demand for separate State for Mizo Hills

*1249. Shri Yajna Datt Sharma: Will the Minister of Home Affairs be pleased to state

(a) whether a delegation of the Mizo Union headed by the Chief Executive Member of the Mizo Hills District Council held talks with him during the last week of June, 1967;

(b) if so, whether the delegation repeated their demand for a separate State for Mizo Hills,

(c) whether the delegation also opposed the reorganisation of Assam in a federal set-up, and

(d) if so, the steps taken for an early solution of these problems?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Chief Executive Member of the Mizo Hills District Council and the President of the Mizo National Union had called on the Home Minister on 6th July, 1967, for informal discussions.

(b) No, Sir.

(c) and (d). Do not arise

Attack by Mizos on 30th June, 1967

*1250. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there had been an encounter between the

Mizos and the Security Forces on the 30th June, 1967 in different parts of Mizo Hills, and

(b) if so, the details of the incident and the loss of life caused thereby?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) On 30th June, 1967, one encounter is reported to have taken place between the Mizo hostiles and Security Forces in Mizo Hills district. On receipt of information regarding presence of Mizo hostiles in village Sawleng on that day the Security Forces rushed to the village, when the security patrol was approaching the village the hostiles opened fire. During the exchange of fire one of our guides was killed and another injured. Casualties among the hostiles were two killed, three injured and three hostiles were captured.

Pak. Spy ring operating on Assam-Pak Border

*1251. Shri Marandi
Shri Hem Raj
Shri Yashpal Singh
Shri Bedabrata Barua
Shri N. K. Sanghi
Shri Y. A. Prasad:

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that documents seized from a Pakistani Spy captured recently in Cachar District reveal that a Pakistani spy ring is operating on the Assam-Pakistan border,

(b) if so, the steps being taken to tighten the security measures, and

(c) whether it is also a fact that data regarding the Border Security Forces had been passed on to Pakistan?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) An Indian national was arrested in Cachar District on 8th May, 1967 in suspicious circumstances. Enquiries made so far do not reveal

the existence of any spying operating in Assam—Pakistan border areas.

(b) Adequate machinery exists for countering the activities of spies in the country, particularly in the sensitive border areas.

(c) The case is still under investigation

Three-Language Formula

*1252 Shri Bhogendra Jha
Shri Swell:

Will the Minister of Education be pleased to state

(a) the steps the various State Governments have taken to implement the three-language formula and the form in which it has been done, and

(b) the reaction of Government to the decision of the Government of Bihar to make English optional in announcing the results of the last Secondary School examinations?

The Minister of Education (Dr. Triguna Sen): (a) The three-language formula as adopted by the Chief Ministers' Conference in 1961 is—

1. Mother-tongue/Regional language
2. Hindi (for those whose mother-tongue is Hindi, any other modern Indian language) and
3. English or any other language

Thus formula has been accepted in principle by all States except Madras where the formula is as follows—

1. Mother-tongue/regional language.
2. English or any other foreign language
3. Hindi or any other modern Indian language or the language taken under (1) and its literature (advanced level).

In the non-Hindi States, the vast majority of students study, in practice,